

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2014 &  
I.A. NO. 282 OF 2015**

**Dated: 28<sup>th</sup> March, 2016**

**In the matter of:-**

**Municipal Corporation of Greater Mumbai  
Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Appellant (s)**

**.... Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **10.05.2016.**

**COURT MASTER**